

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 282 of 2017 &
IA No. 734 of 2017 & IA No. 485 of 2018**

Dated : 14th August, 2019

In the matter of:

Jaiprakash Power Ventures Ltd.	...	Appellant(s)
Versus		
Madhya Pradesh Electricity Regulatory Commission & Ors.	...	Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **02.09.2019**.

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Court Master